

SBI State Bank of India

Stressed Assets Recovery Branch, Mumbai (05168).
 6th Floor, "The International", 16, Maharshi Karve Road, Churchgate, Mumbai-400 020 Phone: 022-22053163/ 22053164 / 22053165
 E-mail: sbi.05168@sbi.co.in

Authorised Officer's Details:-
 Name: - Mr. Rambhau K. Taketwale
 Mobile No. - 9561064635
 Landline No. (Office):-022-22053163

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the physical/symbolic possession of which has been taken by the Authorised Officer of State Bank of India, the Secured Creditor, will be sold on "As is Where is", "As is What is" and "Whatever there is" basis on 29.08.2023 in between 11.00 am to 04.00 pm for the recovery of respective amount, due to the State Bank of India (Secured Creditor) from the respective Borrower(s) and the Guarantor(s) as specified here under

Name of Borrower/Director/ Guarantor	Outstanding Dues for Recovery of which Property/ies is/are Being Sold
Mrs. Asha Ramji Yadav and Mr. Ramji Vishwanath Yadav	Rs.24,47,123/- (Rupees Twenty Four Lakhs Four Seven Thousand One Hundred Twenty Three Only) as on 04.09.2021 and with further interest and incidental expenses, costs etc. thereon.

Name of Title Deed Holders	Description of properties	Date & Time of e-Auction	BID Payment Details
Mrs. Asha Ramji Yadav and Mr. Ramji Vishwanath Yadav	Residential Flat No. 601, comprising admeasuring area 13.259 sq.mtrs (Carpet Area) (including internal walls, as per RERA) & 5.411 Sq.mtrs (Usable Enclosed Balcony) & 10.011 Sq. Mtrs (Natural Terrace) & 0.420 Sq. Mtrs (Service Area), on 6th Floor, in the Building known as "Khushboo Avenue", constructed on Plot No.15, Sector No. 16, Kalyan Panvel Road, Near Phase 2 Railway station, lying and situated at village Talaja II, Taluka Panvel, District Raigad-411028	Date: 29/08/2023 From 11.00 a.m. to 4.00 p.m. with unlimited extensions of 10 Minutes each	Reserve Price (Rs.) 24.15 Lakhs below which the property will not be sold Earnest Money Deposit (EMD) 10% of the Reserve Price i.e. Rs.2.415 lakhs Bid Increment Amount Rs.10,000/-

Date and time for submission of request letter of participation / KYC Documents/ Proof of EMD etc. : On or before 28.08.2023, 4.30 p.m. Date of inspection of Property on 21.08.2023 from 12.00 noon to 4.00 p.m

* CARE: It may be noted that, this e-auction is being held on "As is where basis is" and "As is what is basis" The interested bidders shall ensure that they get themselves registered on the e-auction website and deposit earnest money in the virtual wallet created by service provider as per guidelines provided on <https://ibapi.in> and <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp>

The interested bidders who require assistance in creating Login ID & Password, uploading data, submitting Bid documents, Training/Demonstration, Terms & conditions on online Inter-se Bidding etc., may visit the website <https://ibapi.in> and https://ibapi.in/Saleinfo_Login.aspx

For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India, the Secured Creditor's website <https://www.sbi.co.in>, <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp>, <https://ibapi.in>

Enquiry: Mr. Rambhau K Taketwale, Authorised Officer, Mobile no 9561064635, Mr. Hemant Singh Bais Mobile no. 9820476762
 Date: 05.08.2023
 Place: MUMBAI
 Authorised Officer
 State Bank of India

Possession Notice (For Immovable Property) Rule 8(1)

Whereas, the undersigned being the Authorized Officer of IIFL Home Finance Limited (Formerly known as India Infinitive Housing Finance Ltd.) (IIFL-HFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, a Demand Notice was issued by the Authorised Officer of the company to the Borrower/Co-Borrowers mentioned herein below to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Rules. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of IIFL HFL for an amount as mentioned under interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act. If the borrower clears the dues of the "IIFL HFL" together with all costs, charges and expenses incurred, at any time before the date fixed for sale or transfer, the secured assets shall not be sold or transferred by "IIFL HFL" and no further step shall be taken by "IIFL HFL" for transfer or sale of the secured assets.

Name of the Borrower(s)/ Co-Borrower(s)	Description of the Secured Asset (Immovable Property)	Total Outstanding Dues (Rs.)	Date of Demand Notice	Date of Possession
Mr. Santosh Prabhakar Shete Mrs. Sanjana Santosh Shete Prospect No IL10177022	All that piece and parcel of Property Bearing: Flat 202 on 2nd Floor, Area admeasuring 29.50 Sq. Meters (317 Sq. Ft.) Carpet Area Enclosed Balcony area is 4.85 Sq. Mtr (50 Sq. Ft.) Carpet Area in Building Known as "VRUSHTI APARTMENT" on Survey No. 23, Hissa No. 1/A, (Old Survey No.2311/2), Plot No. 13 situated at Village Navali Taluka and District Palghar, Thane, Maharashtra, India, 401404	Rs. 14,25,586/- (Rupees Fourteen Lakh Twenty Five Thousand Five Hundred Eighty Six Only)	23-May-2023	02-Aug-2023
Mrs. Surekha Prakash Vare Mr. Akash Prakash Vare Mr. Prakash Ramchandra Vare Prospect No IL10207130	All that piece and parcel of : Flat No.703, Carpet area admeasuring 305 sq. ft., Saleable area 458 sq. ft., Flr No. 7, Wing N, Orchid A To L, Sector I Khoni Village, Talaja Bypass Road, Off Badlapur Pipe Line Road, Khoni 421204	Rs. 24,68,897/- (Rupees Twenty Four Lakh Sixty Eight Thousand Six Hundred Ninety Seven Only)	20-May-2023	02-Aug-2023
Mrs. Shraddha Ganesh Medhe Mr. Ganesh Medhe, Mr. Nanda Ganesh Medha, Sai Classes Prospect No IL10117667	All that piece and parcel of Property Bearing: Flat No 403, Floor No. 4, Carpet Area Ad Measuring 353.92 Sq.Ft., and Super Built Up Area Ad Measuring 535 Sq. Ft., Bldg1, Oswal, Ispesaces - Phase 1, Survey No.59B, At Village Shelval, Tal. Palghar, Dist. Palghar 401404.	Rs. 12,75,030/- (Rupees Twelve Lakh Seventy Five Thousand Thirty Only)	16-May-2023	02-Aug-2023
Mr. Navin Vilhoba Chendankar Mrs. Manisha Chendankar Chendankar, Shree Color Lab Digital Photo Studio (Prospect No IL1013776)	All that piece and parcel of Property Bearing:-Flat 401 on 4th Floor, Carpet Area Ad Measuring 410 Sq. Ft., and Super Built Up Area Ad Measuring 542 Sq. Ft., B Wing, in Bldg no. 2, in the building known as "Adinath Complex", Near Station Palghar East, situated at Palghar, Taluka Palghar, Maharashtra, India, 401404	Rs. 29,85,703/- (Rupees Twenty Nine Lakh Eighty Five Thousand Seven Hundred Thirt Only)	22-May-2023	02-Aug-2023

For, further details please contact to Authorised Officer at Branch Office: BM6238-306-310, 3rd Floor, Parikh Commercial Centre, Premium Park, Bolnisi Agashi Road, Above OTS Hotel, Virar (West) - 401303 IIFL Home, Sun Infotech Park Road No. 16V, Plot No.B-23, Thane Industrial Area, Wagle Estate, Thane - 400604 Corporate Office: IIFL Tower, Plot No. 98, Udyog Vihar, Ph-IV Gurgaon, Haryana.
 Place: Thane/ Virar, Date: 05-08-2023
 Sd/- Authorised Officer, For IIFL Home Finance Ltd.

NOTICE

HINDUSTAN UNILEVER LIMITED

Regd. Office : Unilever House, B. D. Savant Marg, Chakala, Andheri (East), Mumbai - 400099

This is to inform the general public that Original Share Certificate(s) issued by Hindustan Unilever Limited, the details of which are as mentioned below, have been lost / misplaced and an application has been made by the holder(s) for issuance of duplicate Share Certificate(s) in respect thereof.

Name of the holder	Folio No.	Certificate No.	Distinctive Nos.	No. of shares
Champa Utamsingh Lata Utamsingh (Deceased)	HLL3005101	5298873	1315562481 - 1315563230	750

Any person who has a claim in respect of the said shares or objection to the issuance of the duplicate share certificate shall lodge such claim or objection with the company at its Registered office within 15 (fifteen) days from the publication of this notice or else the company will proceed to issue duplicate share certificate(s) in favor of the holder(s) without any further delay.

Place: Mumbai
 Date: 05.08.2023
 Name(s) of the Holder: Champa Utamsingh

FORM 6

EXPRESSION OF INTEREST FOR VIOLA RESORTS PVT. LTD.

OPERATING IN HOSPITALITY BUSINESS AT LONAVALA, MAHARASHTRA.
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Viola Resorts Pvt. Ltd. U74900MH2010PTC201806
2. Address of the registered office	9-B, Dhaval Ganga, 1, Carter Road, Bandra West, Mumbai - 400050, Maharashtra
3. URL of website	-
4. Details of places where majority of fixed assets are located	Viola Beacon Resorts at Gat No. 216/2, Wakas Sadapur Road, Taluka, Malwad, District: Pune-410405, Maharashtra.
5. Installed capacity of main products/ Services	3-star Resorts with 44 rooms at Lonavala.
6. Quantity and value of main products/ services sold in last financial year	Turnover (As per Audited Financial) FY 2020-21: Rs. 1,33,43,455/- and FY 2021-22: Rs. 1,90,22,448/-
7. Number of employees/ workmen	45
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	302-304, Regent Chambers, Nariman Point, Mumbai-400 021, Maharashtra. viola.cirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	302-304, Regent Chambers, Nariman Point, Mumbai-400 021, Maharashtra. viola.cirp@gmail.com
10. Last date for receipt of expression of interest	20 th August, 2023
11. Date of issue of provisional list of prospective resolution applicants	30 th August, 2023
12. Last date for submission of objections to provisional list	4 th September, 2023
13. Process email id to submit EOI	viola.cirp@gmail.com

Anil Kashi Drolia
 Resolution Professional
 IBBI/PA-01/1/P/2023/2020-21/13462
 B-096, Park Side - I, Rajasa Estate,
 Kulpwad, Near National Park, Borivali-East, Mumbai-400066.
 Date: - 5-08-2023, Place: - Mumbai
 For Viola Resorts Pvt Ltd

Piramal Finance

Registered Office Address: Unit No.601, 6th Floor Piramala Amiti Building, Piramala Agastya Corporate Park, Kamani Junction, Opp Fire Station, LBS Marg, Kurla (West), Mumbai-400 070.
 CIN:L65910MH1994PLC032639, Web Site:- www.piramalfinance.com
 Branch Address: Dhiraal Baug, Building "A" Ground & 1st Floor, Beside Axis Bank, Opp. Monalisa Building, Agra Road, Hari Niwas Circle, Naupada, Thane (West)- 400602.

DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 read with Rule 3 (1) of the Security Interest (Enforcement) Rules, 2002. The undersigned is the Authorised officer of Piramal Capital & Housing Finance Limited(PCHL) (formerly known as Dewan Housing Finance Corporation Ltd. (DHFL)) under Securitisation And Reconstruction Of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act). In exercise of powers conferred under Section 13(12) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorised Officer has issued Demand Notices under Section 13(2) of the said Act, calling upon the following Borrower(s) (the "said Borrower(s)"), to repay the amounts mentioned in the respective Demand Notice(s) issued to them that are also given below. In connection with above, Notice is hereby given, once again, to the said Borrower(s) to pay to PCHFL, within 60 days from the publication of this Notice, the amounts indicated herein below, together with further interest as detailed in the said Demand Notice(s), from the date(s) mentioned below till the date of payment and/or realization, payable under the loan agreement read with other documents/writings, if any, executed by the said Borrower(s). As security for due repayment of the loan, the following assets have been mortgaged to PCHFL by the said Borrower(s) respectively.

Name of the Borrower(s)/ Guarantor(s)	Demand Notice Date and Amount with NPA date	Description of secured asset (immovable property)
(LC No. 04500008565 of Thane Branch) Shahid Gulam Hussain Shaikh (Borrower) Shaheen Shahid Shaikh (Co Borrower 1)	26-06-2023/ Rs. 71,95,279/- (Seventy One lakh Ninety Five Thousand Two Hundred Seventy Nine Only) NPA (08-01-2023)	Flat No. 1404, 14th Floor, A Wing, Hercules Chs Ltd, Lodha Paradise, Nr. Boulevard Mall, Majiwada, Thane West Thane Maharashtra:- 400601
(LC No. 06200004275 of Ahmednagar Branch) Pratik Pralhad Kambale (Borrower) Pallavi Pratik Kambale (Co Borrower 1)	26-06-2023/ Rs. 8,67,044/- (Eight lakh Sixty Seven Thousand Forty Four Only) NPA (09-02-2023)	Plot No. 74, Gat No. 770/1/1, 770/1/2, 770/1/3, B/H Swami Samrth Madri, Shri Swami Samarth Nagar, Karjat, Ahmadnagar Maharashtra:- 414402
(LC No. 11000000775 of Vasai East Branch) Samindra Ashok Gaikwad (Borrower) Ashok Ganapati Gaikwad (Co Borrower 1)	26-06-2023/ Rs. 4,78,213/- (Four lakh Seventy Eight Thousand Two Hundred Thirteen Only) NPA (15-04-2023)	F. No. 102, B- Wing, Sabarmati Chsl Behind Old Petrol Pump Mira Bhandar Road Mirraoad- E Thane Maharashtra:- 401107
(LC No. 25100000630 of Karjat Branch) Ishwar Devidas Thite (Borrower) Sunanda Thite (Co Borrower 1)	26-06-2023/ Rs. 27,88,956/- (Twenty Seven lakh Eighty Eight Thousand Nine Hundred Fifty Six Only) NPA (10-04-2023)	Flat No.204, 2nd Floor, A Wing Rai Paradies, Vitthal Wadi Near Vitthal Wadi Bus Stand, Vitthalwadi, Kalyan East Thane Maharashtra:- 421306
(LC No. 05000005700 of Mumbai Metro Branch) Jagjit Narindarpal Rabgotry (Borrower)	26-06-2023/ Rs. 2,35,801/- (Two lakh Thirty Five Thousand Eight Hundred One Only) NPA (10-04-2023)	218, A- 1 Buildg., 1st Floor, Tanaji Malusare City, Shirse- Akurle Villages, Karjat (w). Raigad Maharashtra:- 412021
(LC No. 05000025527 of Mumbai Metro Branch) Balram Keshav Gawade (Borrower) Prajanta Balram Gawade (Co Borrower 1)	26-06-2023/ Rs. 15,19,268/- (Fifteen lakh Nineteen Thousand Two Hundred Fifty Eight Only) NPA (11-03-2023)	F No.01, Ground Fr, Wing A, Bldg No.14 Jivdani Krupa Apt, Next To Brahma Temple Manvel Pada Road, Virar East Thane Maharashtra:- 401305
(LC No. 05000027221 of Mumbai Metro Branch) Mandep S Saini (Borrower) Daljeet Kaur Saini (Co Borrower 1)	26-06-2023/ Rs. 11,47,748/- (Eleven lakh Forty Seven Thousand Seven Hundred Eighty Only) NPA (11-03-2023)	Row House No.37, Hari Om Villa, Gut No-31/a, Village Takshval, Mastan Naka, Manor, Nr Pagh Station Palghar Thane Maharashtra:- 401404
(LC No. 06900004337 of Bhandup Branch) Hemant Ratnakar Ambegaonkar (Borrower) Neha Hemant Ambegaonkar (Co Borrower 1)	26-06-2023/ Rs. 29,45,314/- (Twenty Nine lakh Forty Five Thousand Three Hundred Fourteen Only) NPA (10-04-2023)	Flat 101, 1st Floor, A Wing, R S Presidency Plot 177, Sec.23, Ulwe, Near Mumbai Thane Maharashtra:- 400614
(LC No. 06900007963 of Kalyan Branch) Shivmurati R Shinde (Borrower) Kavita Shivmurati Shinde (Co Borrower 1)	26-06-2023/ Rs. 9,97,207/- (Nine lakh Ninety Seven Thousand Two Hundred Seven Only) NPA (10-04-2023)	Flat No.005, Ground Fr, B Wing, Tulsi Chaya, Diksal Diksal Village, Bhipuri Karjat Thane Maharashtra:- 412021
(LC No. 11300006451 of Panvel Branch) Sameer Bhisht Ansari (Borrower) Sairabano Ansari (Co Borrower 1)	26-06-2023/ Rs. 11,79,346/- (Eleven lakh Seventy Nine Thousand Three Hundred Forty Six Only) NPA (10-04-2023)	Plot No. 166, 167, 168, 169 Amari, Vill: Kudali Roha, Raigad Raigad Maharashtra:- 402109
(LC No. 11400001762 of Boisar Branch) Jayesh R Jambavalkar (Borrower) Beena J Jambavalkar (Co Borrower 1)	26-06-2023/ Rs. 3,50,709/- (Three lakh Fifty Thousand Seven Hundred Nine Only) NPA (10-04-2023)	Unit No. A-153, Sathya Nagar, Survey No-11,17,35,39, Rani-shigao, Nevale Village, Near Railway Fatak, Boisar East Thane Maharashtra:- 401504
(LC No. 13100000020 of Noida 1 Rajendra Place Branch) Krishan Vir Singh (Borrower) Deepa Singh (Co Borrower 1)	26-06-2023/ Rs. 12,10,366/- (Twelve lakh Ten Thousand Three Hundred Sixty Six Only) NPA (10-04-2023)	Flat No. B-013, 1st Floor, Tower- B Meadows Vista, Raj Nagar Extn, Ghaziabad Ghaziabad Ghaziabad Uttar Pradesh:- 201012
(LC No. 13900000914 of Bhandup Branch) Swapnali Rahul Woyal (Borrower) Rahul Bhaskar Woyal (Co Borrower 1)	26-06-2023/ Rs. 11,19,022/- (Eleven lakh Nineteen Thousand Twenty Two Only) NPA (10-04-2023)	Flat No.203,2nd Floor, Wing A, Bldg No. 69, Nirbhay, Karim Residency, Sec 11 I, Dhasai, shahapur Kinnhvali Road Shapur Thane Maharashtra:- 400601
(LC No. 14000001456 of Borivali West Branch) Rekha Arjun Purohit (Borrower)	26-06-2023/ Rs. 19,49,989/- (Nineteen lakh Forty Four Thousand Nine Hundred Eighty Nine Only) NPA (10-04-2023)	F No 204, 2nd Fr, Bldg No 09, Type A, Sai Complex, Nr Viraj Industrial Estate, Palghar Boisar Road, Mangaon, Boisar East Thane Maharashtra:- 401501
(LC No. 18400001651 of Ghodbunder Branch) Poonam Bhatkar (Borrower) Premanand P Bhatkar (Co Borrower 1) Sagar P Bhatkar (Co Borrower 2)	26-06-2023/ Rs. 7,19,755/- (Seven lakh Nineteen Thousand Seven Hundred Fifty Five Only) NPA (08-01-2023)	Flat No.401, 4th Floor, Bldg No. 2, Shree Dhanlaxmi Ekveera Apt., Nr St. John School, Village Rd Golavali, Dombivli Thane Maharashtra:- 421201
(LC No. 23900001231 of Badlapur Branch) Jyoti Vikas Kadam (Borrower) Vikas Ashok Kadam (Co Borrower 1)	26-06-2023/ Rs. 25,19,876/- (Twenty Five lakh Nineteen Thousand Eight Hundred Seventy Six Only) NPA (10-04-2023)	Flat No. 401, 4th Floor, B Wing, Anyan One, Opp. Thanekar Hillcrest, Shirgaon, Badlapur East Thane Maharashtra:- 421503
(LC No. 2600000631 of Bhiwandi Branch) Lalit Ravindra Gavandi (Borrower) Rupali Gavandi (Co Borrower 1)	26-06-2023/ Rs. 2,14,259/- (Two lakh Fourteen Thousand Two Hundred Fifty Nine Only) NPA (09-02-2023)	Flat No. 106, 1st Floor, C-5 Bldg, Xrbia Vangani, Nr. Khandyacha Pada, Pashane Village, Vangani, karjat Thane Maharashtra:- 421503
(LC No. 2650000457 of Ulhasnagar Branch) Hishikash Bhandarive (Borrower) Vrushali H Bhandarive (Co Borrower 1)	26-06-2023/ Rs. 21,34,961/- (Twenty One lakh Thirty Four Thousand Nine Hundred Sixty One Only) NPA (01-09-2022)	Flat No. 604,6th Fr, Shivkanta Bldg A-wing, Aadi Aarambh, Besides Jp Harmony Amernath Gaon, Amernath East Thane Maharashtra:- 421501
(LC No. 11000003884 of Vasai East Branch) Manoj Ramji Tripathi (Borrower) Vinod Ramji Tripathi (Co Borrower 1) Ramji Bhagwatiprasad Tripathi (Co Borrower 2)	26-06-2023/ Rs. 11,09,537/- (Eleven lakh Nine Thousand Five Hundred Thirty Seven Only) NPA (10-04-2023)	Shop No 13, Gr Floor, B Wing, Bldg No 31 Mittal Enclave, Sect - 07, Near Don Bosco High School, Naigaon East Thane Maharashtra:- 401207
(LC No. 05000034116 of Mumbai Metro Branch) Kalpesh Jaisukhlal Doshi (Borrower) Jinal Kalpesh Doshi (Co Borrower 1)	26-06-2023/ Rs. 50,71,020/- (Fifty lakh Seventy One Thousand Twenty Only) NPA (09-02-2023)	F No. 4001, 4th Fr, B Wing, Ruparel Skygreens, Behind Symphony Building, Off Link Road, Dahanukar Wadi Kandivali West, Mumbai Suburban Maharashtra:- 400667
(LC No. 19600004277 of Delhi-Safdarjung Branch) Sanjay Kumar (Borrower) Muma (Co Borrower 1) Uttam Kumar Yadav (Co Borrower 2)	26-06-2023/ Rs. 11,86,201/- (Eleven lakh Eighty Six Thousand Two Hundred One Only) NPA (11-05-2023)	Flat No Pr1/201 2nd Floor Tower P R 1 Krish City-2 Alwar Bypass Road Tapukara Bhiwadi Rajasthan Alwar Rajasthan:- 301019
(LC No. 14300002473 of Dombivli Branch) Ajinkya Prakash Kambale (Borrower) Archana Ashok Gangawane (Co Borrower 1)	26-06-2023/ Rs. 9,69,001/- (Nine lakh Sixty Nine Thousand One Only) NPA (11-05-2023)	Flat No-01, Ground Floor, Wing, E, Chandresh Narjee, Kalyan Shil Road Near Shivaji Chowk, Nivhe Dombivli East Thane Maharashtra:- 421201
(LC No. 11300005258 of Panvel Branch) Raghunath Singh (Borrower) Manju Singh (Co Borrower 1)	26-06-2023/ Rs. 12,55,813/- (Twelve lakh Fifty Five Thousand Eight Hundred Thirteen Only) NPA (04-12-2022)	Flat No. 003, Ground Floor, Niwara Chsl Near Palaspe Phatka, Petgaon Petgaon, Kolke, Panvel Kolke, Panvel Navi Mumbai Maharashtra:- 412006

If the said Borrowers shall fail to make payment to PCHFL as aforesaid, PCHFL shall proceed against the above secured assets under Section 13(4) of the Act and the applicable Rules, entirely at the risks of the said Borrowers as to the costs and consequences. The said Borrowers are prohibited under the Act from transferring the aforesaid assets, whether by way of sale, lease or otherwise without the prior written consent of PCHFL. Any person who contravenes or abets contravention of the provisions of the said Act or Rules made there under, shall be liable for imprisonment and/or penalty as provided under the Act.
 Date: 05-08-2023
 Place: Mumbai
 Sd/- (Authorised Officer)
 Piramal Capital & Housing Finance Limited

SYMBOLIC POSSESSION NOTICE

ICICI Bank Branch Office: ICICI Bank Ltd., Office Number 201-B, 2nd Floor, Road No 1 Plot No-B-3, WIFII IT Park, Wagle Industrial Estate, Thane, Maharashtra- 400604

Whereas The undersigned being the Authorized Officer of ICICI Bank Limited under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken Symbolic possession of the property described herein below in exercise of powers conferred on him/ her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Bank Limited.

Sr. No.	Name of the Borrower/ Loan Account Number	Description of Property/ Date of Symbolic Possession	Date of Demand Notice/ Amount in Demand Notice (Rs.)	Name of Branch
1.	Raavee Agencies Represented By Proprietor Balchand Ramesh Malpani & Radhika Balchand Malpani - 004405017084	Office No.S-1 (Hall), Stilt Second Floor, Dwarka Regime, Survey No. 18039, Besides Chunnial Petrol Pump, Adalat Road, Dist. Aurangabad, Maharashtra 431007/ July 31, 2023	May 03, 2023/ Rs. 5,12,59,379.00/-	Aurangabad

The above-mentioned borrower(s) / guarantor(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.
 Date: August 05, 2023
 Place: Aurangabad
 Authorized Officer
 ICICI Bank Limited

E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES

Bank of India Mumbai South Zone Add:-Bank of India Building, First Floor, 70-80, Mahatma Gandhi Road, Fort, Mumbai - 400 001 Tel: 022-22659623/ 22623657

E-auction sale notice for sale of Immovable assets under the securitisation and reconstruction of financial assets and enforcement of security interest act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 Notice is hereby given to the public in general and in particular to the following Borrower (s) and Guarantor(s) that the below described immovable properties mortgaged/charged to Bank of India (Secured Creditor), the physical possession of which has been taken by the Authorized Officers of Bank of India will be sold on "as is where is basis", "as is what is basis" and "whatever there is basis" for recovery of respective dues as detailed hereunder against the secured assets mortgaged/charged to Bank of India from the respective Borrower(s) and Guarantor(s). The reserve price and the earnest money deposit is shown there against each secured asset. The sale will be done by the undersigned through e-auction platform provided hereunder.

Sr. No.	Branch Name / Name of the borrowers/ Guarantor and Amount outstanding	Description of the properties	Reserve price (Rs. In lakhs)	EMD of the property (Rs. In lakhs)	Contact Number
1	Churchgate Branch Mr. Ankur Rajendra Padia Amt O/S: Rs 15.81 lakhs Interest+Cost+Legal Expenses	EQM of Flat no 401.4th Floor, Building No-5,Sai Samarth Complex,Kargil Nagar, Virar (E), Dist-Palghar 401303 owned by Mr. Ankur R. Padia Built up Area:450.00 Sq.ft. (on the basis of Physical possession)	10.17	1.02	9967302090, 9894342916, 022-22884867
2	Jacob Circle Mrs. Shweta Sachin Amborkar and Mr. Sachin Amborkar Amt O/s : Rs 19.29 Lakhs Interest+cost+legal expenses	EQM Of Flat No. 101, on 1st Floor, In "A" wing of the building known as "ANUSHREE CHS LTD" Village Belaval, Near Shanti Nagar, Badlapur (W), Tah- Ambernath, Dist- Thane, Maharashtra in the name of Mrs. Shweta Sachin Amborkar and Mr. Sachin Amborkar. Carpet Area: 363.60 Sq. ft. Built up area: 436 Sq. ft. (On the basis of Physical possession)	16.66	1.67	Tel No. 022-23010693, 23092532, Mob 9892961638 9552100963
3	Electric House M/s CEETEE Trading and Leasing Pvt.Ltd. Mr. Vijay Shivram Mahajan Shrayad Ramchandra Ghadi Amt O/S: Rs 38.39 lakhs Interest- Cost+ Legal Expenses	EQM of immovable property situated at Commercial Shop No. 1 & 2 (built up area 375 sq. ft.) & Residential Flat 2 & 3 (built up area 750 sq. ft.) Total area 1125 sq.ft at Ground floor in "A" Wing of "HRS SAI APARTMENT" on Plot bearing S- No.121 situated at Off Saba road, Diva, East Dist -Thane 401612 in the name Mr. Vijay Shivram Mahajan (On the basis of Physical possession)	23.14	2.32	Tel No. 022-22818635 Mob no 9136894237
4	D N Road Branch Mr. Jang Bahadur Singh Amt O/S: 82.73 lakhs + Interest + Cost of expenses/charges	EQM of Flat no 102 1st floor B-wing shiv Govind Complex sector no 13 O/S: 82.73 lakhs + Interest + Cost of expenses/charges	58.50	5.85	9648668201 022-22692554
5	Tardeo Road M/s Anil Transport Services (Prop Mr Anil Agrawal & Mrs Mamta Agrawal) Amt O/S: Rs 77.74 lakhs Interest+ Cost+ Legal Expenses	Residential property (Ground +1st upper floor)situated on the plot bearing CTS no. 363/1,363/2,363/3,363/4, 363/5 & 363/6,village Anik ,Mahul road,Near Shankar Temple Vashi naka Chembur Tal Kurla dist Mumbai 400074 in the name of Smt Mamta Anilkumar Agrawal. Area :-1141.60 Sq. ft. (On the basis of Physical possession)	95.35	9.54	Tel. 022-23531417 Mob 9935817392, 7350720023

Date and Time of e-auction - 25.08.2023 from 11.00 A.M. to 5.00 P.M. (IST)
 Inspection Date and Time of Properties - on 17/08/2023 between 1.00 p.m. to 3.00 pm with prior appointment with above mentioned respective branches on the contact numbers given against respective branches.
 Terms and Conditions of the E-auction are as under:
 1. E-Auction is being held on "as is where is basis", "as is what is basis" and "whatever there is basis" and will be conducted "On Line".
 2. For downloading further details, Process Compliance and Terms & Conditions, Please visit- a. <https://www.bankofindia.co.in>.
 b. Website address of e-Auctions Service Provider- <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp>
 Bidders have to complete following formalities well in Advance: Step 1: Bidder/Purchaser Registration: Bidder to register on e-Auction Platform. (link given above) using his mobile number and email-id Step 2: KYC Verification: Bidder to upload requisite KYC documents. KYC documents shall be verified by e-auction service provider (may take 2 working days). Step 3: Transfer of EMD amount to Bidder Global EMD Wallet: Online/off-line transfer of fund using NEFT/Transfer, using challan generated on e-Auction Platform. Step 4: Bidding Process and Auction Results: Interested Registered bidders can bid online on e-Auction Platform after completing Step 1, 2 and 3. Please note that Step 1 to Step 3 should be completed by bidder well in advance, before e-Auction date. Bidder may visit